

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3160
ANSWERED ON:07.12.2007
POLICY ON RENEWABLE ENERGY
Gudhe Shri Anantrao;Oraon Dr. Rameshwar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the new draft policy for the development of renewable energy sources is under the consideration of the Government;
- (b) if so, the salient features thereof;
- (c) whether the Government has approved the same;
- (d) if so, the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

(a)&(b): An Expert Committee constituted by the Planning Commission has prepared an Integrated Energy Policy Report (IEPR) covering all sources of energy including renewable energy sources. This report has highlighted the need to maximally develop domestic supply options and diversify energy sources. It has also projected that renewables may account for 5 to 6 per cent of India's energy mix by 2031-32 and has observed that the distributed nature of renewables can provide many socio-economic benefits for the country, specially in remote and rural areas.

(c),(d)&(e): The recommendations of the IEPR are yet to be accepted by the Government. No time frame for their acceptance can be fixed as it depends on the merits thereof vis-À-vis national strategic concerns and priorities.